

POST-OFFER ADVERTISEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

HCKK VENTURES LIMITED

IN TERMS OF REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA
(SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011,
AND SUBSEQUENT AMENDMENTS THEREOF.

Regd. Office: 3, Shree Mangal Apartment, Near ABB Circle, Mahatma Nagar Road, Mahatma Nagar, Nashik, Maharashtra-422007

Tel. No. +91-0253-2342646 | Email: info@hckkventures.com | Web: www.hckkventures.com

Corporate Identification Number: L45100MH1983PLC263361

This Post Offer Advertisement is being issued by Kunvarji Finstock Private Limited ('Manager to the Offer') on behalf Mr. Amit Maheshwari ('Acquirer') and Mr. Kunal Maheshwari ('PAC') in connection with the Open Offer made by Acquirer along with PAC to acquire upto 9,64,600 Equity Shares having a face value of Rs. 10/- each of HCKK Ventures Limited ('Target Company') representing 26.00% of the Equity Share Capital of the Target Company at Rs. 16.08/- (Sixteen Rupees and Eight Paisa) per Equity Share, in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereof. The Detailed Public Statement ('DPS') with respect to the aforementioned Open Offer was made on September 26, 2022, in Financial Express (English Daily) (All Edition), Jansatta (Hindi Daily) (All Edition) and Mumbai Lakshadeep (Marathi) (Maharashtra Edition).

1.	Name of the Target Company	HCKK Ventures Limited
2.	Name of the Acquirer	Mr. Amit Maheshwari
3.	Name of the PAC	Mr. Kunal Maheshwari
4.	Name of the Manager to the Offer	Kunvarji Finstock Private Limited
5.	Name of the Registrar to the Offer	Purva Sharegistry (India) Private Limited
6.	Offer details a) Date of Opening of the Offer b) Date of Closing of the Offer	December 02, 2022 (Friday) December 15, 2022 (Thursday)
7.	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	Not Applicable as no Shares were tendered in the Open Offer

Details of Acquisition:

Sr. No.	Particulars	Proposed in the LoF		Actuals	
1.	Offer Price (in Rs.)	16.08/- (Sixteen Rupees & Eight Paisa)		16.08/- (Sixteen Rupees & Eight Paisa)	
2.	The aggregate number of shares tendered	9,64,600 Equity Shares		Nil	
3.	The aggregate number of shares accepted	9,64,600 Equity Shares		Nil	
4.	Size of the offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	Rs. 1,55,10,768/- (Rupees One Crore Fifty-Five Lakh Ten Thousand Seven Hundred Sixty-Eight Only)		Nil	
5.	Shareholding of the Acquirer and PAC before Public Announcement ● Number ● of Equity Share Capital	3,71,148 10.00%		3,71,148 10.00%	
6.	Shares agreed to be acquired by way of a Share Purchase Agreement ('SPA') ● Number ● of Equity Share Capital	18,66,917 50.32 %		18,66,917 50.32 %	
7.	Shares acquired by way of Open Offer ● Number ● of Equity Share Capital	9,64,600 26.00%		Nil Nil	
8.	Shares acquired after Detailed Public Statement ('DPS') ● Number ● of Equity Share Capital ● Price of the Shares acquired	Nil Nil Not Applicable		Nil Nil Not Applicable	
9.	Details	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
	Pre & Post Offer Shareholding of the Acquirer and PAC	3,71,148	10.00%	22,38,065	60.32%
	Post-Offer Shares held by existing Promoter/Promoter group	18,66,917	50.32%	NIL	NA
10.	Details	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
	Pre & Post Offer Shareholding of the Public	14,71,935	39.68%	14,71,935	39.68%

The Acquirer and PAC accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dispatched on 24/11/2022 and 25/11/2022.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND PAC

KUNVARJI FINSTOCK PRIVATE LIMITED

Block B, First Floor, Siddhi Vinayak Towers, Off S. G. Highway Road, Mouje Makarba, Ahmedabad, Gujarat – 380051

CIN: U65910GJ1986PTC008979

Contact Person: Mr. Niraj Thakkar/ Mr. Ronak Dhruve

Tel No.: +91 79 6666 9000 | F: +91 79 2970 2196

SEBI Reg. No. : MB/INM000012564

Email Id : niraj.thakkar@kunvarji.com

Website: www.kunvarji.com

SEBI Reg. No. : MB/INM000012564

For and on behalf of the Acquirer and PAC

Date: 21.12.2022

Place: Mumbai

Mr. Amit Maheshwari